

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 24 of 2019

IN THE MATTER OF:

Arun Kumar Saha

...Appellant

Versus

**Union of India, Ministry of
Corporate Affairs**

...Respondent

Present:

For Appellant :

Though appeared not marked appearance

For Respondent :

Mr. C. Balooni, Assistant Director

O R D E R

13.01.2020 Let this Appeal be listed after disposal of '*Company Appeal (AT) No. 190 of 2019*' etc.

Post the case 'for orders' on **17th February, 2020**.

In the meantime, learned counsel for the Appellant will serve a copy of the paper-book on Mr. C. Balooni, Assistant Director, Union of India, Ministry of Corporate Affairs by 16th January, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

/ns/sk